

शहर की सफाई करने वाले लोग हैं उन हजारों  
 आयुधों के साथ आप ब्रेल रहे हैं, अगर आप  
 उनको पहले बसा दें, उनको एम्प्लायमेंट  
 प्रोव्हीनियंस दे दें, उन के रहने का इन्तजाम  
 कर दें, उनके लिये कोई घन्टा तलाश कर दें,  
 तब मेरी हमदर्दी आपके साथ होगी। मैं  
 आपकी कठिनाईयों को समझता हूँ। लेकिन  
 जिस बात से मुझको विरोध है वह यह है कि  
 गवर्नमेंट ने एक कालिल के बजाय छः कालिल  
 पैदा कर दिये।

दूसरी बात जो ख़ास तौर पर इस बिल में  
 दी गई है वह क्लाज 10 (ई) है, यानी पावर  
 आफ़ जूरिडिक्शन। इससे कहीं ज्यादा यह  
 ख़तरनाक है। एक आदमी मारे और फिर कहे  
 कि त्रोओ मत, पीटे भी, मारे भी, कल्ल भी करे  
 लेकिन उसे उफ़ नहीं होनी चाहिये। इससे  
 ज्यादा जुल्म और क्या हो सकता है ?

15 hrs.

MR. CHAIRMAN: Is he finishing  
 or would he like to have some more  
 time in which case he can continue  
 on the next occasion. Now it is 3  
 O'clock. We have to take up Private  
 Members' business.

SHRI RANDHIR SINGH: I would  
 like to have some more time. I will  
 continue on the next occasion.

#### COMMITTEE ON PRIVATE MEM- BERS' BILLS AND RESOLUTIONS

##### THIRTY-THIRD REPORT

SHRI BHALJIBHAI PARMAR  
 (Dohad): I move:

"That this House agrees with the  
 Thirty-third Report of the Commit-  
 tee on Private Members' Bills and  
 Resolutions presented to the House  
 on the 31st July, 1968."

MR. CHAIRMAN: The question is:

"That this House agrees with  
 the Thirty-third Report of the  
 Committee on Private Members'  
 Bills and Resolutions presented to

the House on the 31st July, 1968."

The motion was adopted.

15.01 hrs.

#### RESOLUTION RE POSTS IN CIVIL AND MILITARY DEPARTMENTS— contd.

MR. CHAIRMAN: Now we take up  
 further discussion of the following  
 Resolution moved by Shrimati Tar-  
 keshwari Sinha on the 3rd May,  
 1968:—

"This House is of opinion that with  
 a view to ensure efficiency and eco-  
 nomy, a high-powered committee be  
 appointed to examine the question  
 of creation of highly paid posts and  
 selection of personnel in the Civil  
 and Military Departments, including  
 the existing procedure obtaining in  
 regard thereto."

Shrimati Tarkeshwari Sinha.

SHRIMATI TARKESHWARI SINHA  
 (Barh): Mr. Chairman, Sir, when I  
 moved this Resolution during the last  
 session of the Lok Sabha, I was going  
 to say that many people in the country  
 have been feeling greatly concerned  
 about the growing favouritism and  
 nepotism in our administrative set-up.  
 The tentacles of these are not only  
 confined to the civil service, but these  
 have gone very deeply to our commer-  
 cial undertakings, the public sector  
 projects; the defence of this country  
 has also not been left immune from  
 that.

We in this country have been follow-  
 ing a system of administration which  
 was given to us by the British Gov-  
 ernment. The Britishers at that time  
 had instituted certain fundamental  
 rules and also had created certain con-  
 ventions primarily to suit their  
 purpose and the purpose was to  
 reward the loyalties of their subjects.  
 They wanted to create a class of people  
 in this country who could assure them  
 who could provide for them, a com-  
 plete loyalty to their structure. When  
 we became independent, we hardly  
 did anything to change those things.  
 We did not realise, that it was an ad-